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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 43/9/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

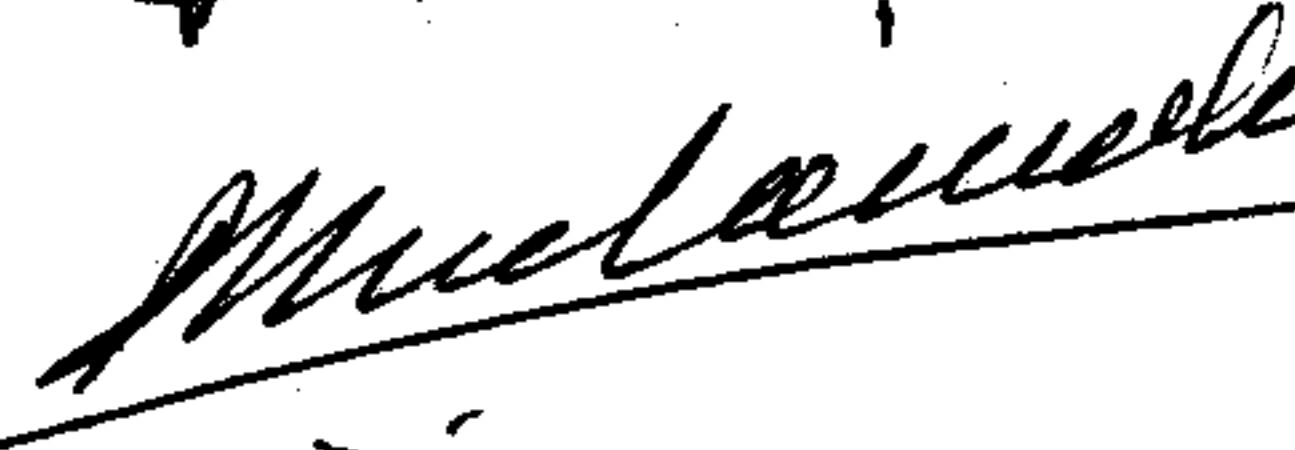
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: Silcotex Silicones Pvt. Ltd.  
V/s.  
Jai Bhagwati Tex Prints Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VAIBHAVI K. PARIKH	Advocate	Petitioner	
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2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	
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**ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Operational Creditor/ Applicant.  
Learned Advocate Mr. Pavan Godiawala present for Respondent.

Respondent filed Affidavit cum undertaking.

At request of learned Counsel for Respondent on the ground of settlement, list the matter on 18.07.2017.

List the matter on 18.07.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of July, 2017.